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**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR**

(Constituted Under the Legal Services Authorities Act, 1987)
Telephone No. : 07752 241023 ; E-Mail ID : hclsc.cg@gov.in



No. _____/HCLSC/NLA-II/2026

Date: 05 /05/2026

ORDER

High Court Legal Services Committee, Bilaspur, is going to organize National Lok Adalat on 09/05/2026 (Saturday) at the High Court premises, Bilaspur from 11:00 a.m. onwards, as approved by Hon'ble The Chief Justice of High Court of Chhattisgarh, Bilaspur.

In view of instructions issued by NALSA, National Lok Adalat shall be organised virtual as well as physical mode. Approximately 303 cases of MAC, FA, SA, WPS, CR.R. CR.A etc. will be taken up in the aforesaid National Lok Adalat.

Hon'ble the Chief Justice has been pleased to constitute two Benches for National Lok Adalat and keeping in view the convenience of the parties and the advocates, the sittings of both Benches have been arranged in a nearby courts as shown below :-

NATIONAL LOK ADALAT ON 09/05/2026 (SATURDAY)

Court Hall No -17

**Bench No. : 01 Hon'ble Shri Justice Ravindra Kumar Agrawal, and
Mr. Vaibhav Shukla, Advocate, Member Lok Adalat.**

Court Hall No -19

**Bench No. : 02 Hon'ble Shri Justice Bibhu Datta Guru, and
Mr. Malay Shrivastava, Advocate, Member Lok Adalat.**

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(Om Prakash Jaiswal)

Secretary

High Court Legal Services Committee
Bilaspur

Copy forwarded to :-

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, Judge, High Court of Chhattisgarh, Bilaspur & Executive Chairman, C.G. State Legal Services Authority, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, Judge, High Court of Chhattisgarh, Bilaspur & Chairman High Court Legal Services Committee for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, Judge, High Court of Chhattisgarh, Bilaspur for information of her ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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14. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. The Registrar General, High Court of Chhattisgarh, Bilaspur.
16. Registrar (I. & E./ Selection & Appointment/ Computerization – cum – CPC/- Establishment / Judicial), High Court of Chhattisgarh, Bilaspur.
17. Additional Registrar (ADM/Judicial/Officer-on-Special Duty) High Court of Chhattisgarh, Bilaspur.
18. Director, Chhattisgarh State Judicial Academy High Court Premises, Bilaspur.
19. The Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
20. The Advocate General, Government of Chhattisgarh, Bilaspur.
21. The Assistant Solicitor General, Union of India, High Court Premises, Bilaspur.
22. The President, High Court Bar Association, Bilaspur.
23. Mr. Vaibhav Shukla Advocate, High Court of Chhattisgarh, Bilaspur and Member Lok Adalat.
24. Mr. Malay Shrivastava, Advocate, High Court of Chhattisgarh, Bilaspur and Member Lok Adalat.
25. Officer I/C (Protocol), High Court of Chhattisgarh, Bilaspur.
26. The Court Manager, High Court of Chhattisgarh, Bilaspur.
27. The Cause List Section, High Court of Chhattisgarh, Bilaspur.
28. OIC-NIC, High Court of Chhattisgarh, Bilaspur.
29. The Deputy S.P. Security, High Court of Chhattisgarh, Bilaspur.
30. The Medical Officer, High Court of Chhattisgarh, Bilaspur.

For information and necessary action.


(Om Prakash Jaiswal)
Secretary

High Court Legal Services Committee
Bilaspur